



क्षेत्रीय कार्यालय, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड  
REGIONAL OFFICE, U. P. POLLUTION CONTROL BOARD

आवास विकास परिषद कालोनी, सेक्टर-10, योजना संख्या-3, झुंसी, प्रयागराज - 221506  
Avas Vikas Parishad Colony, Sector-10, Scheme No. 3, Jhansi, Prayagraj,

roprayagraj@uppcb.in

संदर्भ सं०.....G01119/O.A No. 630/22/2023

दिनांक.....31.01.2023

To,

E-Mail/Registered Post

**The Registrar,**  
The National Green Tribunal  
Principal Bench,  
New Delhi  
E-Mail:- judicial-ngt@gov.in

**Subject:-** Compliance of direction issued by Hon'ble National Green Tribunal in O.A No. 630/2022 Shivram Singh Patel & Ors. Vs. State of Uttar Pradesh in order dated 11-10-2022.

**Sir,**

With reference to the subject mentioned above, this is to inform you that in compliance of order issued on dated 11-10-2022 by Hon'ble National Green Tribunal in O.A No. 630/2022 Shivram Singh Patel & Ors. Vs. State of Uttar Pradesh, the compliance report is submitted for your kind perusal and necessary action please.

**Encl:-**As Above.

Your Sincerely

  
31/1/23

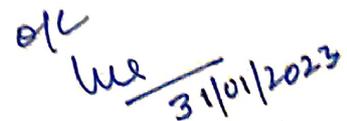
(R. K. Singh)  
**Regional Officer**

**Copy to:-**

1. Member Secretary, U.P. Pollution Control Board Lucknow for information.
2. District Magistrate, Prayagraj for information.
3. Chief Environmental Officer (Circle-2), U.P. Pollution Control Board Lucknow for information.
4. Chief Law Officer, U.P. Pollution Control Board Lucknow for information.
5. Sri Pradeep Misra, Advocate on Record, Hon'ble Supreme Court/NGT, B-235, Sector-19, Noida, for perusal and necessary action please.

  
31/1/23

**Regional Officer**

  
31/01/2023

**Compliance report of order dated 11.10.2022 passed in Hon'ble NGT filed in O.A No. 630/2022 Shivram Singh Patel and others vs. State of Uttar Pradesh and others**

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It is submitted that Mr. Shivram Singh Patel and others residents of Village Narsinghpur, Seva Road, District Prayagraj, Uttar Pradesh have sent the letter petition by Post, which has been treated and registered as Original Application complaining that more than 50 brick kilns are being illegally run at Trans Yamuna, Karchana-Ghoorpur area, in Karchana, Meja and Bara Tehsil in District Prayagraj, Uttar Pradesh in violation of environmental norms which is causing serious health hazards to the residents of the locality, damage to environment and agricultural land of the villagers.

That after hearing, Hon'ble National Green Tribunal has passed the order on 11.10.2022. The excerpts of the order is as follows:

*..... In view of the averments made in the application, we consider it appropriate that a Joint Committee be constituted to verify the factual position. Accordingly, we constitute a Joint Committee comprising of State PCB and District Magistrate, Prayagraj and direct the same to meet within four weeks, undertake visits to the sites, look into the grievances of the applicant, associate the applicant and representatives of the concerned project proponents, verify the factual position and submit its report within one month by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF. The State PCB will be the nodal agency for coordination and compliance.....*

In compliance of the above order by Hon'ble National Green Tribunal, New Delhi, the District Magistrate, Prayagraj vide letter no. G01015/Hon'ble NGT-630/2022 dated 17.1.2023, constituted three teams comprising of members of District Administration and the Uttar Pradesh Control Board for the investigation of the brick kilns mentioned in the complaint letter of the petitioner Mr. Shivram Singh Patel. The copy of letter dated 17.01.2023 is attached herewith and marked as **Annexure no.-1**.

All efforts were made by the committee to contact the petitioner Shri Shivram Patel. The petitioner/applicant in the complaint could not be contacted due to non-availability of telephone number. Thereafter local residents and Gram Pradhan of Village Narsinghpur mentioned in the complaint letter of the petitioner/applicant were contacted and they informed that no person with name of Mr. Shivram Singh Patel is residing in the said Gram Sabha. The copy of written letter is attached herewith and marked as **Annexure No.-2**.

The survey of the brick kilns mentioned in the complaint letter of the petitioner/applicant Shri Shivram Singh Patel was done by the constituted team from 18.01.2023 to 21.01.2023. As per the findings and available records the status of brick kilns is as follows :

S. No	Name of Brick Kilns owners mentioned in Complaint	Name and address of Brick Kiln of the owner mentioned in complaint	Operational Status	Status of Consent (Yes/No)	Details of Action Taken
1.	Puran Champatpur	1. M/S Singh Brick Field Bhandra Umargunj Karchna, Prayagraj	Not in Operation	No	Closure order has been issued U/S-31A of Air Act 1981 vide letter dated 14.07.2021
2.	Azad Narsinghpur Pipirsa	2. M/s Arsh Asad brick field, Village Narsinghpur, Ghurpur, Karchana, Prayagraj	Not in Operation	No	Closure order has been issued U/S-31A of Air Act 1981 vide letter dated 14.07.2021
3.	Raju Purekhagan Narharpur Narsinghpur	3. M/s Krishna Brick Industry, Narsinghpur, Ghurpur, Karchana, Prayagraj	Not in Operation	No	Closure order has been issued U/S-31A of Air Act 1981 vide letter dated 14.07.2021
4.	Raju kirana Purekhagan Neebi	4. M/s Shree Ram Brick Field Purekhagan (Chakiya), Bagbana	Not in Operation	No	Closure order has been issued U/S-31A of Air Act 1981 vide letter dated 25.01.2023
5.	Bablu Ubhari 02 Kilns	5. M/s Uma Brick Field Ubhari, Balapur Karchana, Prayagraj	Not in Operation	No	Closure order has been issued U/S-31A of Air Act 1981 vide letter dated 14.07.2021
		6. M/s Shami Brick Field , Patevara, Ghurpur Karchana Prayagraj	Not in Operation	No	Closure order has been issued U/S-31A of Air Act 1981 vide letter dated 14.07.2021
6.	Pappu ram Singh Neta Balapur	7. M/s Sahara Brick Field, Balapur	Not in Operation	Yes (Valid till 31.07.2025)	
7.	Anil Vardhan Balapur	8. M/s Vardhan Brick Field , Bongji , Ghurpur , Karchana , Prayagaraj	Not in Operation	Yes (Valid till 31.07.2025)	
8.	Sheru Raju Jaiswal Hawai Patti	9. M/s Shree Sai Kripa Brick Industry , Badi Bongji Ghurpur, Karchana Prayagraj	Not in Operation	Yes (Valid till 31.07.2023)	
		10. M/s Om Shree Sai Kripa Brick Industry Balipur, Ghurpur , Karchana	Not in Operation	No	Closure order has been issued U/S-31A of Air Act 1981 vide letter dated 25.01.2023

9.	Suni Patel 02 Kiln Jila Panchayat Pared	11. M/s Asmit Brick Field , Narsinghpur Karchana, Prayagraj	Not in Operation	No	Closure order has been issued U/S-31A of Air Act 1981 vide letter dated 14.07.2021
		12. M/s Satish Brick Field, Muradpur, Karchana, Prayagraj		No	Closure order has been issued U/S-31A of Air Act 1981 vide letter dated 25.01.2023
10.	Bablu Murtikar Pared Hawai Patti	13. M/s Vijay Baba Brick Field, Muradpur Hawai Patti, Ghurpur Prayagraj	Not in Operation	No	Closure order has been issued U/S-31A of Air Act 1981 vide letter dated 14.07.2021
11.	Waris Ghusi Bhadra Near Railway Line	14. M/s Waris Ali Brick Field, Umargunj Bhandra Naini Prayagraj	Operation al	No	Closure order has been issued U/S-31A of Air Act 1981 vide letter dated 14.07.2021
12.	Md. Sithan Bhadra Muhammad	15. M/s King Brick Field Bhadra, Umargunj, Naini Prayagraj	Not in Operation	Yes (Valid till 31.07.2025)	
13.	Satyanarayan Chaukhata (Late.)	16. M/s Baba Brick Industry Iradatgunj, Ghurpur, Bara, Prayagraj	Not in Operation	Yes (Valid till 31.07.2025)	
14.	Adjacent to Kuvanr Bahadur, Hawai Patti	17. M/s New City Brick Field Iradatgunj Bara Prayagraj	Not in Operation	No	Closure order has been issued U/S-31A of Air Act 1981 vide letter dated 25.01.2023
15.	Som Kesharvani on Karma Road	18. M/s Somnath Brick industry , CHilli Karchana, Prayagraj	Not in Operation	No	Closure order has been issued U/S-31A of Air Act 1981 vide letter dated 25.01.2023
16.	On Karma Road , 2 kilns	19. M/s Maa Karamain Dai Brick Field Hathigani karma Karchana	Not in Operation	Yes (Valid till 31.07.2023)	
		20. M/s Tridev Brick Field, Balapur , Karma, Karchana, Prayagraj		Yes (Valid till 31.07.2024)	
17.	Prithwipaal Chambatpur	21. M/s Pratap Brick Field, Champatpur, Ghurpur, Karchana Prayagraj	Operation al	No	Closure order has been issued U/S-31A of Air Act 1981 vide letter dated 14.07.2021
18.	Muni, Pavan Neta Champatpur	22. M/s KM Brick Industry, Champatpur, Ghurpur, Karchana, Prayagraj	Operation al	Yes (Valid till 31.07.2023)	
19.	Bhole Champatpur near NTPC	23. M/S Shree Balaji Brick Industry, Champatpur, Ghurpur, Karchana, Prayagraj	Operation al	No	Closure order has been issued U/S-31A of Air Act 1981 vide letter dated 25.01.2023

20.	Adjacent to Bhole Champatpur Dhirendra	24. M/s shree Balaji, Brick Industry, Pipirsa, Karchana, Prayagraj	Not in Operation	No	Closure order has been issued U/S-31A of Air Act 1981 vide letter dated 25.01.2023
21.	Near Pure Khagan Nahar, Yadav	25. M/s Pashupati Brick Field, bagbana, Ghurpur, karchana, Prayagraj	Operational	No	Closure order has been issued U/S-31A of Air Act 1981 vide letter dated 25.01.2023
22.	Bhandra Rabbi Bhatta Puliya , adjacent to railway line	26. Parveen Brickfield, Mandra, Pipirsa Nibi,Ghurpur, Karchana, Prayagraj	Not in Operation	No	Closure order has been issued U/S-31A of Air Act 1981 vide letter dated 25.01.2023
23.	Harun Ude Das Ka Pura	27. M/s Amil Brickfield, Bhandra, Umargunj. Prayagraj	Not in Operation	Yes (Valid till 31.07.2023)	
24.	Kaamil Ude Das Ka Pura	28. Kamil Brickfield Bhandra, Umargunj, Naini Prayagraj	Not in Operation	No	Closure order has been issued U/S-31A of Air Act 1981 vide letter dated 25.01.2023
25.	Beneath Bhole Overbrick , NTPC	29. M/s Lakshya Brickfield Chakpurekala, Karchana, Prayagraj	Not in Operation	Yes (Valid till 31.07.2025)	
26.	Dinesh Mishra Chaukatha	30. M/s Maa Durga Brick Industry , Bagbana, Ghurpur,Karchana, Prayagraj	Not in Operation	No	Closure order has been issued U/S-31A of Air Act 1981 vide letter dated 25.01.2023
27.	Wakil Champatpur, near 555	31. M/s Maa Mahima Brickfield Narshinghpur,Karchana Prayagraj	Not in Operation	No	Closure order has been issued U/S-31A of Air Act 1981 vide letter dated 25.01.2023
28.	Laalbabu Pradhan Shyambabu	32. M/s Jai Maa Sharda Brick Industry, Purekhagan, Ghurpur, Karchana, Prayagraj	Not in Operation	No	Closure order has been issued U/S-31A of Air Act 1981 vide letter dated 25.01.2023
29.	Keshari Champatpur	33. M/s Manish Brickfield, Champatpur, Ghurpur, Karchana, Prayagraj	Not in Operation	No	Closure order has been issued U/S-31A of Air Act 1981 vide letter dated 25.01.2023
30.	Golu Mahendra Champatpur Pipirsa	34. M/s Daksha Brickfield, Pipirsa, Karchana, Prayagraj	Not in Operation	No	Closure order has been issued U/S-31A of Air Act 1981 vide letter dated 14.07.2021
31.	Dhirendra Champatpur Pipirsa	35. M/s Sangam Brickfield, Vill. Pipirsa, Karchana, Prayagraj	Not in Operation	Yes (Valid till 31.07.2024)	
32.	Kamil Bamarar 02 Kilns	36. M/s G.S Brick Field, Vill, Jamoli, Bamarar, Ghurpur, Karchana, Prayagraj	Not in Operation	No	Closure order has been issued U/S-31A of Air Act 1981 vide letter dated 25.01.2023

		37. M/s Laxmi Brick Field Baramar Ghurpur , Karchana Prayagraj		No	Closure order has been issued U/S-31A of Air Act 1981 vide letter dated 25.01.2023
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In addition to the above list under Tehsil-Bara, surprise inspection of 13 other brick kilns was done, out of which 8 brick kilns have obtained consent from Uttar Pradesh Pollution Control Board. 05 brick kilns have not obtained the consent from the Uttar Pradesh Pollution Control Board, although the said brick kilns were not found operating at the time of inspection. Therefore closure order has been issued on 25.01.2023 against 5 brick kilns which name & address are as below:

- 1- M/s Shiv Traders, Levdi, Ghoorpur, Bara, Prayagraj.
- 2- M/s Ram Kishun Yadav Ent Udyog, , Levdi, Ghoorpur, Bara, Prayagraj.
- 3- M/s Ganesh Ent Udyog, Bigahia, Iradatganj, , Ghoorpur, Bara, Prayagraj.
- 4- M/s Shiya Ram Ent Udyog, Iradatganj, Bara, Prayagraj.
- 5- M/s Manpurna Ent Udyog (operated by Shri Siddhardh Kesarwani), Iradatganj, Bara, Prayagraj.

Surprise inspection of 17 brick kilns was done under Tehsil-Meja, out of which 13 brick kilns have valid consent from Uttar Pradesh Pollution Control Board. 04 brick kilns have not obtained the consent from the Uttar Pradesh Pollution Control Board, although at the time of inspection, said 04 brick kilns were not found operating. Therefore closure order has been issued on 25.01.2023 against 4 brick kilns which name & address are as below:

- 1- M/s Shiv Ent Udyog (Old Name- Jai Maa Bhagwati Ent Udyog), Tarwai, Meja, Prayagraj.
- 2- M/s Jai Maa Bhagwati Ent Udyog, Bighani, Meja, Prayagraj.
- 3- M/s Bhairo Shakti Ent Udyog, Bisen ka Purwa, Paranipur, Prayagraj.
- 4- M/s Bhrm Shakti, Paranipur, Bisenpur, Prayagraj

**5- Recommendations of the Joint Committee :-**

1. Consent order should be obtained by brick kilns owners under Section 25/26 of the Water (Prevention and Control of Pollution) Act 1974 and Section 21/22 of the Air (Prevention and Control of Pollution) Act 1981 before operating the brick kiln.
2. Green belt and boundary walls should be constructed around the brick kiln as per rules.
3. Adequate arrangements such as port holes, platforms and ladders should be established for stack monitoring.
4. Stack monitoring from NABL accredited laboratory should be submitted after start of firing within 01 month.
5. Proper water sprinkling arrangements should be made to control dust emissions etc. generated during vehicular traffic movement etc.

6. NOC should be obtained from the U.P. Ground Water Authority for the extraction of ground water, wherever required.
7. Vehicles used for transportation of raw materials and products should have PUC certificate from competent authority.
8. The brick kiln should comply with the provisions of Notification GSR No. 143 (E) dated 22.02.2022 issued by Ministry of Environment, Forest and Climate Change (MoEF&CC) by adopting zig-zag technology and should achieve the revised Environmental Standards for Brick Kilns in time bound manner.



30/1/23

(R.K Singh)  
Regional Officer,  
UP Pollution Control Board, Prayagraj



30/1/23

(Sanjay Kumar Khatri)  
District Magistrate,  
Prayagraj

# कार्यालय जिलाधिकारी, प्रयागराज

## आदेश

श्री शिवराम सिंह पटेल द्वारा जनपद प्रयागराज के जमुनापार करछना, घूरपुर क्षेत्र में करछना, मेजा, बारा तहसील क्षेत्र में 50 से अधिक अवैध ईट भट्टों के संबंध में मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली को प्रेषित शिकायती पत्र दिनांक 11.05.2022 जिसे मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ.ए. सं0 630/2022 शिवराम सिंह पटेल व अन्य बनाम उ0प्र0 राज्य व अन्य दर्ज करते हुए दिनांक 11.10.2022 को सुनवाई के उपरांत आदेश पारित किये गये हैं। पारित आदेश का कार्यकारी अंश निम्नवत् है:-

.....In view of the averments made in the application, we consider it appropriate that a Joint Committee be constituted to verify the factual position. Accordingly, we constitute a Joint Committee comprising of State PCB and District Magistrate, Prayagraj and direct the same to meet within four weeks, undertake visits to the sites, look into the grievances of the applicant, associate the applicant and representatives of the concerned project proponents, verify the factual position and submit its report within one month by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF. The State PCB will be the nodal agency for coordination and compliance.....

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित उपरोक्त आदेश के अनुपालन में श्री शिवराम सिंह पटेल के शिकायती पत्र दिनांक 11.05.2022 में उल्लिखित ईट भट्टों की स्थलीय एवं अभिलेखीय जाँच हेतु निम्नानुसार टीम गठित की जाती है।

क्र० सं०	टीम का विवरण	अधिकारी का नाम	तहसील जिसके अन्तर्गत संयुक्त निरीक्षण किया जाना है।
1	टीम - 1	उपजिलाधिकारी, करछना, प्रयागराज।	करछना
		क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, प्रयागराज	
2	टीम - 2	उपजिलाधिकारी, मेजा, प्रयागराज।	मेजा
		कौशल कुमार, सहा0 पर्या0 अभि0 उ0प्र0 प्रदूषण नियंत्रण बोर्ड, प्रयागराज	
3	टीम - 3	उपजिलाधिकारी, बारा	बारा
		राजेश सिंह, वैज्ञा0सहा0, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, प्रयागराज	

उपरोक्त गठित टीम को निर्देशित किया जाता है कि शिकायतकर्ता द्वारा मा0 एन0जी0टी0 में प्रस्तुत किये गये शिकायती पत्र में उल्लिखित समस्त ईट भट्टों का स्थलीय एवं अभिलेखीय निरीक्षण श्री शिवराम सिंह पटेल अथवा उनके द्वारा नामित प्रतिनिधि तथा ईट भट्टे के प्रतिनिधियों की उपस्थिति में किया जाना सुनिश्चित किया जायेगा। संयुक्त निरीक्षण आख्या दिनांक 24.01.2023 तक अनिवार्य रूप से प्रस्तुत की जायेगी। सूची में उल्लिखित ईट भट्टों में से 20 प्रतिशत निरीक्षण अपर जिलाधिकारी (प्रशासन), प्रयागराज की उपस्थिति में किया जायेगा।

(संजय कुमार खत्री)  
जिलाधिकारी, प्रयागराज

पत्र सं0 601015/मा0 एनजीटी-630/2022

प्रतिलिपि:-सम्बन्धित अधिकारियों को अनुपालनार्थ प्रेषित।

दिनांक 17/ जनवरी, 2023

(संजय कुमार खत्री)  
जिलाधिकारी, प्रयागराज

dc

# ग्राम पंचायत - नरसिंहपुर

विकास खण्ड - चाका, जनपद - इलाहाबाद

शगुन

पत्नी : राकेश कुमार

ग्राम प्रधान

मो-7388514344 9026377322

निवास :

ग्राम : नन्दगाँव, नरसिंहपुर

चाका, प्रयागराज

पत्रांक .....

दिनांक 16.11.23

क्षेत्रीय अधिकारी

उपग्राम प्रदूषण नियंत्रण बोर्ड

झंसी प्रयागराज

महोदय

आपको अवगत कराना चाह रही हूँ कि <sup>सिंह</sup>शिवराम फूल के नाम का व्यक्ति हमारे ग्रामपंचायत नरसिंहपुर पोस्ट बगवना, विठ्ठल चाका, तहशील करहना जनपद प्रयागराज में न पहले न अब निवास नहीं करता है व उक्त नाम का व्यक्ति निवासी है।

AEE

16/11/23

